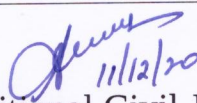


IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL

DISTRICT, BENGALURU

CAUSE LIST DATED: 14.12.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 500/2011	21. O.S. 642/2009
HEARING	22. O.S. 750/2009
2. O.S. 710/2006	23. FDP. 4/2010
3. O.S. 1968/2006	24. O.S. 994/2010
4. O.S. 1988/2006	25. O.S. 144/2011
5. O.S. 36/2009	26. O.S. 1382/2011
EVIDENCE	27. O.S. 676/2016
6. O.S. 230/2010	28. O.S. 124/2018
7. O.S. 4/2011 C/W MISC. 23/2020	29. O.S. 162/2018
8. O.S. 670/2011	30. O.S. 996/2018
9. O.S. 788/211	31. O.S. 156/2019
10. O.S. 62/2012	32. O.S. 588/2019
11. O.S. 690/2013	33. O.S. 1132/2015
12. O.S. 1600/2014	34. O.S. 1074/2020
13. O.S. 36/2015	35. O.S. 1370/2014
14. O.S. 352/2015	36. O.S. 648/2020
15. O.S. 124/2017	37. O.S. 256/2005
16. O.S. 708/2017	38. O.S. 464/2013
17. O.S. 738/2017	39. O.S. 1494/2019
18. O.S. 470/2018	40. O.S. 430/2020
19. O.S. 992/2005	
20. O.S. 86/2008	


11/12/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 14.12.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 1570/2012	21) O.S. 1966/2006
2) O.S. 872/2012	22) O.S. 1500/2007
3) O.S. 978/2013	23) O.S. 1106/2008
4) O.S. 156/2014	24) O.S. 1620/2008
5) O.S. 272/2014	25) O.S. 1080/2009
6) O.S. 10/2016	26) O.S. 450/2010
7) O.S. 20/2016	27) O.S. 452/2010
8) O.S. 346/2017	28) O.S. 606/2010
9) O.S. 1118/2017	29) O.S. 184/2011
10) O.S. 1120/2018	30) O.S. 836/2011
EVIDENCE	31) O.S. 266/2012
11) O.S. 1132/2007	32) O.S. 1594/2012
12) O.S. 1364/2014	33) O.S. 1248/2013
13) O.S. 1664/2014	34) O.S. 1460/2013
14) O.S. 370/2016	35) O.S. 1528/2013
15) O.S. 754/2016	36) O.S. 348/2014
16) O.S. 1020/2016	37) O.S. 660/2014
17) O.S. 122/2017	38) O.S. 662/2014
18) O.S. 776/2018	39) O.S. 14/2016
19) O.S. 1220/2019	40) O.S. 1134/2020
20) O.S. 884/2020	


P. 11/12/2020
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 14.12.2020

1 st Session 11.00 am		2 nd session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
HEARING		HEARING	
01	O.S. 1068/2013	01	O.S. 647/2018
02	O.S. 1547/2019	02	O.S. 895/2018
03	O.S. 745/2020	03	O.S. 313/2019
04	O.S. 893/2008	04	O.S. 349/2019
05	O.S. 1387/2014	05	O.S. 583/2019
06	O.S. 267/2015	06	O.S. 631/2019
07	O.S. 1199/2016	07	O.S. 717/2019
08	O.S. 233/2017	08	O.S. 1155/2019
ARGUMENTS		ARGUMENTS	
09	O.S. 707/2011	09	O.S. 1379/2019
10	O.S. 1137/2009	10	O.S. 1003/2012
11	O.S. 471/2007	11	O.S. 1755/2014
12	O.S. 349/2010	12	O.S. 695/2015
EVIDENCE		EVIDENCE	
13	O.S. 377/2019	13	O.S. 299/2015
14	O.S. 1223/2019	14	O.S. 447/2014
15	O.S. 1537/2018	15	O.S. 461/2013
16	O.S. 635/2018	16	O.S. 955/2011
17	O.S. 371/2018	17	O.S. 954/2011
18	O.S. 163/2016	18	O.S. 953/2011
19	O.S. 1541/2015	19	O.S. 952/2011
20	O.S. 335/2015	20	O.S. 931/2011 to 951/2011


4/11/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru